

ITEM NO.2

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No. 24417/2019

(Arising out of impugned final judgment and order dated 04-07-2019 in CAAT No. 257/2019 and CAAT No. 265/2019 passed by the National Company Law Apellate Tribunal)

COMMITTEE OF CREDITORS OF ESSAR STEEL  
INDIA LIMITED THROUGH AUTHORISED SIGNATORY

Petitioner(s)

VERSUS

SATISH KUMAR GUPTA & ORS.

Respondent(s)

(ONLY I.A. NO. 166854/2019 IN C.A NOS. 5716-5719/2019 TO BE LISTED)

WITH

I.A. No. 166854/2019 in C.A. No. 5716-5719/2019 (XVII)  
(IA No. 166854/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 14-11-2019

I.A. No. 166854/2019 in C.A. No. 5716-5719/2019 was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Parties

Mr. Neeraj Kishan Kaul, Sr. Adv.  
Ms. Ruby Singh Ahuja, Adv.  
Mr. Sudhir Sharma, Adv.  
Mr. Vishal Gehrana, Adv.  
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Mr. Avishkar Singhvi, Adv.  
Mr. Deepak Joshi, Adv.  
Mr. Naman Bagga, Adv.  
Mr. Amit Bhandari, Adv.  
M/S. Karanjawala & Co., AOR

Mr. Sudarsh Menon, AOR

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Mr. Ram Gupta, Adv.

Mr. Anand Varma, AOR  
Mr. Dhairya Madan, Adv.  
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Ms. Anannya Ghosh, AOR

M/S. K Ashar & Co., AOR

Mrs. Shally Bhasin, AOR

Mr. Kapil Sibal, Sr. Adv.  
Ms. Anushree Prashit Kapadia, AOR  
Mr. Abhishek Shah, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

I.A. No. 166854/2019 in C.A. Nos. 5716-5719/2019

Issue notice, returnable in two weeks.

In the meanwhile, the applicant is permitted to bid in the auction to be held between 10<sup>th</sup> to 17<sup>th</sup> December, 2019.

(NIDHI AHUJA)  
COURT MASTER (SH)

(NISHA TRIPATHI)  
BRANCH OFFICER